

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) The Specified Bank Notes (SBNs) of ₹ 500 and ₹ 1000 returned to currency chests of Reserve Bank of India (RBI) as on December 10th, 2016 amounted to ₹ 12.44 lakh crores. The data obtained in this regard would need to be reconciled with the physical cash balances to eliminate counterfeit notes, accounting errors/possible double counts etc., after which only the final figures will be arrived at.

(b) and (c) The currency in circulation as on 31st March, 2017 amounted to ₹ 13.35 lakh crore.

Cases for purchasing agricultural land in Delhi

†4371. SHRI PARVEZ HASHMI: Will the Minister of FINANCE be pleased to state:

(a) total number of companies in whose names agricultural land is purchased by a company in Jaitpur, Aligaon and Madanpur Khadar separately and the years in which and the amount at which such lands were purchased, the details thereof;

(b) whether any case has been registered against said company by enforcement department, if so, the details thereof;

(c) whether any probe is underway to find out the sources of money which have been used by said company in order to purchase this land, if so, details thereof; and

(d) whether the aforesaid company is illegally doing plotting on agricultural land, if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) The Enforcement Directorate is investigating cases under Prevention of Money Laundering Act, wherein companies have used proceeds of crime to buy agriculture land. It shall not be desirable to give details at this stage as it may affect investigation.

Shortfall in achieving the disinvestment target of PSEs

4372. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that out of the target of ₹45,500 crore fixed for disinvestment during 2016-17 as per the revised estimates, Government is yet to collect

†Original notice of the question was received in Hindi.

almost 25 per cent of the amount before the close of the current financial year, if so, the details thereof; and

(b) whether it would be possible for Government to make up the short-fall and if not, what alternate measures Government proposes to take?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) The Revised Estimate (RE) for disinvestment during 2016-17 is ₹ 45,500 crore, comprising ₹ 40,000 crore from CPSEs' disinvestment and ₹ 5,500 crore from strategic disinvestment. Against this target, Government has realized an amount of ₹ 46,246.58 crore, comprising ₹ 35,467.87 crore from CPSEs' disinvestment and ₹ 10,778.71 crore from strategic disinvestment and income from management of SUUTI's investment.

**Opening of new branches of SBI in villages under
Saansad Adarsh Gram Yojana**

†4373. SHRI RAM KUMAR KASHYAP: Will the Minister of FINANCE be pleased to state:

- (a) the salient features of the expansion policy of the Public Sector Banks;
- (b) number of branches of Public Sector Banks opened in the rural areas during the current plan period, year-wise;
- (c) whether it is proposed to open new branches of State Bank of India in the villages of Saansad Adarsh Gram Yojana in the country, if so, the details thereof, State-wise;
- (d) whether any survey has been conducted by the bank in this regard, if so, the details thereof; and
- (e) the time by which new branches of State Bank of India are likely to be opened under the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) To promote financial inclusion and to extend the banking network in unbanked areas, general permission has been granted by Reserve Bank of India (RBI) to domestic Scheduled Commercial Banks including Public Sector

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